

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9605/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM DAYAL & ORS.

Respondent(s)

Date : 19-11-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Petitioner(s)

Mr. Rajesh K. Singh, Adv.
Mr. Garvesh Kabra, Adv.
Ms. Swarupama Chaturvedi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is finally granted to the learned counsel appearing for the petitioner - State of U.P. to file affidavit of dasti service in respect of Respondent Nos.1,2 and 4, failing which the Special Leave Petition shall stand dismissed without further reference to the Court.

(VISHAL ANAND)
COURT MASTER (SH)

(HARI SWAROOP PARASHER)
ASSISTANT REGISTRAR